

(c) the criteria to be followed and term and conditions on which the houses will be provided; and

(d) when this scheme is expected to come into operation ?

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) :** (a) to (c). It has been suggested to the various State Housing Boards to consider providing houses to the Provident Fund subscribers subject to some initial down payment being made by the E.P.F. Organisation from the P.F. account of the subscribers and the balance amount if any, to be recovered from subscribers directly.

(d) A small beginning has already been made in Haryana, Rajasthan and Maharashtra.

**Supply of Seeds by NSC and SFCI to Farmers**

4010. **SHRI VAKKOM PURUSHOTHAMAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) the total requirement of paddy and wheat seeds in the country during the current year;

(b) the quantum of seeds made available to the farmers by the National Seeds Corporation and the State Farms Corporation of India; and

(c) whether Government propose to increase the supply of improved quality of seeds to farmers; if so, the details thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) :** (a) The total requirement of certified/quality seed of paddy and wheat in the country during the year 1987-88 is 12.49 lakh quintals and 18.92 lakh quintals respectively.

(b) The quantum of seeds made available to the farmers by National Seeds Corporation and State Farms Corporation of India are as under :

(Lakh quintals)

	Paddy	Wheat
N.S.C.	1.02	1.99*
S.F.C.I.	0.39	0.48

\*In addition to this, NSC supplied about 3.9 lakh quintals of uncertified seed of wheat to Bihar and Jammu Kashmir during Rabi 1987-88.

(c) Yes, Sir. The estimated certified/quality seed distribution during 1988-89 of paddy and wheat is 15.40 lakh quintals and 15.93 lakh quintals against 15.12 lakh quintals and 13.24 lakh quintals respectively in the normal year. *i.e.*, 1986-87.

**Regional Piped water Supply Scheme**

4011. **SHRI BALASAHEB VIKHE PATIL :**  
**SHRIMATI USHA CHAUDHARY :**

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Maharashtra had requested to pose regional piped water supply schemes for bilateral assistance to a suitable donor recently;

(b) if so, the details thereof;

(c) the decision taken by Union Government on this request ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) :** (a) The Government of Maharashtra had sent Project Reports to the Central Government for bilateral assistance.

(b) The details of the schemes are as under—

Sl. No.	Name of the Scheme	Cost of the Scheme (Rs. in crores)
1	2	3
1.	Regional Rural Water Supply Scheme (RRWSS) for 81 villages in Bhuaawal and Edlabad Talukas.	10.99

1	2	3
2.	RRWSS for 61 villages in Amalner and Dhule Talukas in Jalgaon and Dhule districts.	3.78
3.	RRWSS for 89 villages in Kanjat and Alibag talukas of Raigad district.	8.37
4.	RRWSS for Belunki and 11 other villages in Sangli District.	3.94
5.	RRWSS in Manerajuri in Sangli District.	6.71
6.	RRWSS for 21 villages in Vasai Taluka and 14 villages in Palghan Taluka in Thane District.	6.65

(c) The Project at Sl. No. 1 has been posed to UK for assistance and that at Sl. No. 5 for EEC assistance. In the mean while for the first five schemes mentioned above; the State Government has been advised to revise the project cost and to highlight the social impact of the projects on the poor people of the region. The schme at Sl. No. 6 has been returned to the State as it did not conform to the approved norms.

**Allocation of Wheat to Maharashtra under RLEGP**

4012. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government had supplied wheat to Maharashtra in 1986-87 under the Rural Landless Employment Guarantee Programme;

(b) whether Maharashtra Government had requested for supply of wheat at subsidised rates;

(c) whether Union Government have discontinued the scheme to supply food-grains for drought relief works at subsidised rates; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDEAN POOJARY) :  
(a) to (c). Yes. Sir.

(d) Since most of the States did not avail themselves of the facility provided under this scheme, the scheme was discontinued with effect from 30th June, 1987.

**Cost of cultivation of Principal crops**

4013. SHRI BALASAHEB VIKHE PATIL ;  
DR. V. VENKATESH :

Will the Minister of AGRICULTURE be pleased to state the details of the cost of cultivation/production of principal crops, State-wise, during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : The State-wise details of the cost of cultivation/production of principal crops available for the latest three years is given in the statement below.